

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 6

(Supplementary List)

CP (IB) No. 173/Chd/Pb/2023

Under Section 94, IBC 2016

In the matter of:-

Seema Garg

...Petitioner

Vs.

Indian Bank & Ors.

...Respondents

Present: Mrs. Divya Sharma, Advocate for the petitioner.

This petition has been filed under Section 94 by the Personal Guarantor proposing the name of Mr. Pawan Sharma, IRP. Heard. Instead of issuing notice of this petition to the Insolvency and Bankruptcy Board of India (IBBI), let the registry access the database provided by IBBI to check the antecedents and verify whether any disciplinary proceedings are pending against the proposed RP. The report be filed at least one week before the next date of hearing. List on 15.09.2023.

Sd/-
(Subrata Kumar Dash)
Member (Technical)

August 16, 2023
PRF

Sd/-
(Harnam Singh Thakur)
Member (Judicial)